



MEDIATION CENTRE

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 21.02.2018

S No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. JP. Goyal, Sr. Advocate	SB. Cr. Revision Petition No. 65/2018 Mohammad Anwar Vs. Smt. Fatima	Kapil Sharma	
2	Sh. Ajeet Bhandari, Advocate	SB. Cr. Revision Petition No. 11612016 Mohit Sharma Vs. Smt. Rekha Sharma	Ravindra Singh	Deen Dayal Khandelwal
3	Smt. Kamla Jain, Advocate	SB. Cr. Misc. Petition No. 52/2013 Vogesh Singh Vs. State	Vijay Kumar Sharma	
4	Sh. JD. Sharma, RHS (Retd.)	SB. Cr. Bail Cancellation No. 7712017 Manish Jain Vs. State	Dinesh Kala	Rajeev Surana
5	Ms. Chandrakanta Gupta, RHS (Retd.)	SB. Civil First Appeal No. 60212016 Smt. Geeta Devi And Anr Vs. Asha Devi	Shailesh Prakash Sharma	Ripu Daman Singh Naruka
6	Sh. Lal Singh Rao RHS (Retd.)	SB. Cr. Revision No. 1512017 Samir Bahlm Vs. Smt. Shabana	R.D.S. Naruka	Vijay Kumar Jangid
7	Sh. Lal Singh Rao, RHS (Retd.)	SB. Cr. Revision No. 77/2015 Shambhu Vs. Chothmali Bai	Rohan Jain	JS. Choudhan
8	Sh. O.P. Sharma-II RHS(Retd.)	SB. Civil Misc. Transfer Application No. 8812017 Smt. Nitu Sharma Vs. Krishan Kumar Sharma	A.5. Shekhawat	Govind Gupta
9	Sh. Ramavatar Sharma, RHS (Retd.)	SB. Cr. Revision No. 39612014 Rajendra Vs. State	Yogesh Singhal	BL. Dhakar
10	Sh. Rajkumar Yadav, Advocae	SB. Cr. Revision No. 23212017 Smt. Keshanta Meena @ Kanishka Vs. State	Dinesh Pathak	RR. Gurjar, PP
11	Sh. Rajkumar Yadav, Advocae	SB. Civil First Appeal No. 567/2016 M/s G SPolymers Thr Swami Vs. M/s Organic Manure & Minerals Co And Ors	Daulat Sharma	
12	Sh. Rajkumar Yadav Advocate	SB. Cr. Revision Petition No. 172012017 Mahipal Singh Vs. Vandana	Dharmendra Sharma	RR. Gurjar, PP
13	Sh. Ashok Sharma, Advocate	S.B. Cr. Revision No. 168212017 Mahesh Agarwal Vs. Hemlata	Ramesh Kumawat	
14	Sh. Ashok Sharma, Advocate	SB. Cr. Revision No. 556/2017 Prabha Negi Vs. Kundan Singh Negi	Mitesh Sharma	Nitesh Pareek
15	Sh. Satish Kumar Awasthi, Advocate	SB. Civil Second Appeal No. 14312017 Banwari Lal Vs. Ram Narayan	Manish Sharma	Ravi Kant Sharma
16	Sh. Suneet Awashti Advocate	S.B. Cr. Revision No. 188612017 Abdul Wazid Vs. Anjum Naj	R.D.S. Naruka	
17	Sh. Suneet Awashti Advocate	SB. Civil Transfer Application No. 5/2017 Rekha Vs. Chainaram Alias Chainsukh	Yunus Khan	Pushpendra Pandey
18	Sh. Alok Garg, Advocae	SB. Criminal Revision No. 5/2018 Virendra Saini Vs. Smt. Meenakshi@ Monika	Sanjay Yadav	
19	Sh. Ankur Rastogi Advocate	SB. Cr. Revision No. 191012017 Lukhman Khan Vs. Afsana Khan	Nawab Ali	
20	Sh. Manoj Sharma Advocate	SB. Cr. Revision Petition No. 7/2017 Dinesh Jhetwani Vs. Smt. Jyoti Jhetwani	Archana Mantri	Bharat Yadav
21	Sh. Sudesh Bansal Advocate	SB. Civil Misc. Transfer Application No. 4412017 Smt. Renu Vs. Sh. Sumit Gaur	Rahul Sharma	

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Rajiv
20/2/18



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22	Sh. Ashwani Chobisa Advocate	S.B. Civil First Appeal No. 49112017 Smt. Usha Sahani Vs. Rajeev Naiyar	Sudesh Bansal	Kinshuk Jain
23	Sh. Basant Singh Chabba, Advocate	S.B. Civil Transfer Application No. 16412017 Abhijeet Singh Khinchi Vs. Smt. Priyanka Rathore	CC. Ratnu	RajKamal Gaur
24	Sh. Alok Garg, Advocae	S.B. Cr. Revision No. 92412017 Jignesh Vyas Vs. Smt. Shrdha	Nitin Bhandari	
25	Smt. Sumati Bishnoi, Advocate	SB. Civil Mix. Transfer Application No. 6212017 Smt. Ankita Vs. Saurabh Maheshwari	Sameer Sharma	Ajeet Singh Lunia

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial family disputes – divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) **Rajasthan** High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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Cause List Date 22.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 1079/2014 Ranalal Vs. Smt. Bharta Bai	Deepak Pareek	
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Transfer Application No. 108/2016 Smt. Rinku Vs. Satya Bhaskar	Rajesh Sain	Jai Kishan Yogi
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revision No. 389/2016 Smt. Deepati Garg Vs. Himanshu Mittal	Asgar Khan	L. M. Bhardwaj
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Writ Petition No. 17498/2015 Smt. Shanti Devi Vs. Subhash Sindhi Coop Housing Socy	Amit Jindal	Sudesh Bansal
5	Sh. N.K. Maloo, Advocate	S.B. Civil Transfer Application No. 86/2017 Smt. Yogeshwari Vs. Suraj Singh	Nitin Kumar Sharma	G.P. Gupta
6	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Misc. Bail No. 652/2018 & 653/2018 Sanjay Vs. State	Amit Jindal	Rishiraj Singh Rathore, PP
7	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Revision No. 1429/2017 Smt. Manorama Sharma Vs. Mahendra Kumar Kothari	Rekha Arora	Mukesh Sharma
8	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Revision Petition No. 1587/2017 Pralhad Vs. Smt. Saraswati Devi	Dharmendra Kumar	Kapil Gupta
9	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. SS3/2009 Pradhuman Kumar Vs. Deen Dayal	Daulat Sharma	Anubhav Jain
10	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 780/2014 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	
11	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Cr. Revision Petition No. S89/2017 Pradeep Kumar Shrivastav Vs. Smt. Richa Shirwastav	Ajay Singh Poonia	Shobhit Vyas
12	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil Transfer Application No. 148/2017 Smt. Neha Sharma Vs. Narendra Kumar	Umesh Vyas	Ritesh Jain
13	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 1732/2017 Yadram Vs. Smt. Rekha Devi	Firoz Akhtar	Anil Kumar Garg
14	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1657/2016 Smt. Rekha Sharma Vs. State	Rajesh Mehrishi	
15	Smt. Madhuri Singh, Advocate	S.B. Cr. Revision No. 579/2017 Smt. Puja Vs. Suneel Dubey	Liyakat Ali	Rekha Arora
16	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision No. 1942/2016 Nazruddin Vs. Zaibunnisha	Mohd. Iqbal Khan	Moinuddin
17	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 597/2017 Asif Rafi @ Pappa Vs. Shaheen	Tarun Jain	Ashindra Gautam
18	Ms. Anita Agarwal, Advocate	D.B. Civil Misc. Appeal No. 4263/2017 Smt. Sunita Vs. Shyam Sundar	Sunita Pareek	Hem Singh Rathore
19	Smt. Archana Mantri Advocate	S.B. Cr. Revision No. 1248/2015 Rajendra Kumar Sharma Vs. State	D.K. Dixit	Pralhad Sharma
20	Ms. Archana Mantri Advocate	S.B. Cr. Misc. Petition No. 3499/2017 Sumit Shukla Vs. State	Mamta Dhariwal	J.P. Rinwa

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Rishi Singh
20/2/18



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21	Sh. Hari Kishan Sharma, Advocate	SB. Cr. Revision No. 71112016 Jalaj Yadav Vs. Smt. Rajni Bala	J.S. Chauhan	Sameer Sharma
22	Sh. J.P. Gupta , Advocate	S.B. Cr. Revision No. 46212017 Manoj Kumar Vs. Smt. Jashoda	Shashi Sharma	
23	Smt.Nirmala Sharma Advocate	SB. Cr. Revision No. 128612014 & 98912014 Smt. Sayara Bano Vs. Asfaq@Gabbar	M.P. Singh	Mahesh Gupta
24	Smt. Nirmala Sharma, Advocate	SB. Cr. Revision No. 91212017 Kavita Vs. Narendra Saini	Rajneesh Gupta	Samarth Sharma
25	Smt. Nirmala Sharma Advocate	S.b. Cr. Revision No. 33812017 Shivcharan Vs. Smt. Seema	D.D. Khandelwal	
26	Sh. SP. Mathur, Advocate	S.B Cr. Revision No. 865/2016 Gloriya Vs. Felix	Samarth Sharma	Ishwar Jain
27	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision No. 32612017 Pooran Singh Vs. State	Asgar Khan	Vinod Vaishnav
28	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 49812016 Mohammad Laiek Vs. Smt. Gulnaj	Amit Agarwal	R.R. Gurjar, FP
29	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 36012017 Sanjeev Kumar Vs. Smt. Pushpa Devi	Vikash Kumar Jakhar	RA. Verma
30	Smt. Sumati Bishnoi Advocate	S.B. Cr. Revision No. 3112017 Smt. Yasmin Vs. Saleem	Akanksha Saxena	S.K. Pareek
31	Ms. Raj Sharma, Advocate	SB. Cr. Revision Petition No. 9812018 Kasif Wasim Gori Vs. Smt. Ayasha Parveen	Sudarshan Laddha	Ram Ratan Gurjar , FP

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Cause List Date 23.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) SC. Mittal	SB. Cr. Revision Petition No. 1872/2016 & DB. Civil Mix. Appeal No. 833/2017 Smt. Yashu Singh Vs. State	Ravi Saini	Mamoon Khalid
2	Sh. G.K. Garg, Sr. Advocate	SB. Cr. Revision Petition No. 280/2015 Shailendra Sharma Vs. Smt. Shakti Katara	Rahul Sharma	Manish Sharma
3	Sh. OP. Sharma I RHS (Retd.)	SB. Cr. Revision No. 1425/2016 Mamta Vs. Santsharan	AK. Khan	Vijay Choudhary
4	Sh. Mohd.Hanif, RHS (Retd.)	S.B. Cr. Revision Petition No. 102512017 Rajendra Gupta & Ors. Vs. Smt. Manju Gupta & Ors.	Gopal Singh Bareth	Sandeep Saxena
5	Sh. G.P. Pandey, RHS (Retd.)	S.B. Civil Transfer Application No. 79/2017 Usha Kiran Meena Vs. Rajesh Kumar Meena	Suresh Kumar	Aslam S. Khan
6	Sh. Mohd.Hanif, RHS (Retd.)	SB. Cr. Revision No. 1146/2017 Hemant Vs. Poonam	Narendra Mewara	Sandeep Pathak
7	Sh. D.S. Vasistha, RHS (Retd.)	SB. Civil Transfer Application 154/2017 Smt. Arti Vs. Ravi Kumar	Amit Dadhich	Bharti Sharma
8	Sh. PK. Kasliwal, Advocate	S.B. Cr. Revision No. 30212017 & 105912017 Shrimati Sushila Devi Vs. Vimal Kumar	Harshad Kapoor	Suman Shekhawat
9	Sh. PK. Kasliwal Advocate	DB. Civil Mix. Appeal No. 426712017 Smt. Sunita Vs. Shyam Sundar	Sunita Pareek	Hem Singh Rathore
10	Sh. Sudesh Bansal Advocate	S.B. Cr. Misc. Bail No. 15816/2017 Mahendra Prakash Bunkar Vs. State	Rajesh Sharma	Meenakshi Pareek, PP
11	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Revision No. 40812016 Kherati Lal Vs. Rajkumar	SS. Nirwan	P.S. Rajawat
12	Ms. Anita Agarwal, Advocate	DB. Civil Misc. Appeal No. 426312017 Smt. Sunita Vs. Shyam Sundar	Sunita Pareek	Hem Singh Rathore
13	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision No. 155612017 Saurabh Sharma Vs. Smt. Usha Jangid	B.P. Verma	

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